

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

TWENTY-SIXTH REPORT

(Presented on 7-8-1986)

The Business Advisory Committee held a sitting on Thursday, the 7th August, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the motion regarding South Africa. | 2 hours. |
| (2) The Constitution (Fifty-Fourth Amendment) Bill, 1986.
(Consideration and passing) | } 2 hours. |
| (3) The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1986.
(Consideration and passing) | |
| (4) The Tamil Nadu Legislative Council (Abolition) Bill, 1986.
(Consideration and passing) | 1 hour. |
| (5) The National Security Guard Bill, 1986.
(Consideration and passing) | 2 hours. |

3. The Committee also recommend that a discussion under Rule 193 on the recent railway accidents, may be held on Friday, the 8th August, 1986 immediately after the disposal of formal items of business.

NEW DELHI;
August 7, 1986
Sravana 16, 1908 (Saka)

BAL RAM JAKHAR,
CHAIRMAN,
Business Advisory Committee.